

DECLARATION OF ASSETS & LIABILITIES BY :-RAVI JYOTI KUMAR**MEMBER OF BIHAR VIDHAN SABHA :- RAJGIR -173 (NALANDA)**

I RAVI JYOTI KUMAR, SON OF :- SREE BHIM SINGH, age :-51, Vill :- DEEPNAGAR, Dist :- NALANDA (Bihar) give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residenital building at :- **DBG/NLD/PAT.** are also given below.

A Details of Immovable assets as on :- 2019-20

S. No.	DESCRIPTION	SELF	WIFE	Depentet NANDINI KASHYP (DAUTHER)
(i)	cash	45000/-	40000/-	
(ii)	Deposit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan sabha,----- SBI Vidhan sabha, Patna M.B. Gramin Bank,----- State Bank Of India :- NALANDA Bank of india Bonds debentures & Shares in Companies, Mutual Fund	116750/- 2,06,133/- 3,15,355/- 1. ICICI Direct.com. Qty. Rate 1. Dish Tv India 150 62.90 2. Ipat India 100 22.30 3. Nagarjun Telijan 20 26.90 4. Tata Televetion 200 15.40 2. ANAD RATHI.COM Qty Rate 1.Nagarjun Fatilaljar 500 29.90 2. Birla EIR 500 14.50 3. RNRL 100 4. Relenece Power 25 114.90 5. IFCI 100 50.15 6. SBTL 500 8.55 7. WWIL 100 76.20 8. T.V-18 100 46.40 9. Spile Jet 100 10. Unifi Intertenm 2500 3. UTI SIP-5000/M 4. LIC M/F-50000/- 5. Relince M/F-15000 6. TATA M/F-15000	500000/- (UTI)	400000/- (UTI)



(iii)	Other Financial Instrument, Nss, Postal Savings, LIC ets. KVS KVP SBI Life LIC Lic Bajaj alonze	L8DD985707, 67EE048695 1. PLI-BH/323443-CS 2. ICICI-11036660, 25000 P/A 3. LIC JEEVAN SARAL-125610341, 12010 P/A 4. UTI Insurance 5. UTI M/F - 100000/	30000/-	जीवन सुकन्या (SBI)
(iv)	Moter Vehides	1. <u>BR-21M</u> 6002 2. <u>BR-1PE</u> 6002		
(v)	Jewellery (Details of Weight & Value)	1. 150 Gram Gold 2. Diamond Ring	180 Gram Gold 680 Gram Sil	300 Gram Gold 1 Kg Silver 50 Gram Diamond
(vi)	Revolver Rifle	1. UNI NO.-051840027908762016 2. UNI NO.-051440006313332015		
(vii)	Other Assets, such as values of claims/interest	1. VIDEO CAMERA 2. STELL CAMERA 3. TV 4. WATCH	WATCH	

PATNA


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B. Details of Immovable assets as on :- 2019-20

S. No.	DESCRIPTION	SELF	WIFE	DEPENDENT
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	<p>1. Khatta No-399, khesra No.-864 Darbhanga, (4 कट्ठा 4 घुर)</p> <p>2. khatta No.-578, khesra No.-5732 Nalanda (3$\frac{1}{2}$ कट्ठा)</p> <p>1000000/-</p> <p>3. Khatta No.-301, Khesra No.-2536 Nalanda (3-125 बीघा)</p> <p>200000/-</p>		
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market value	NILL		
(iii)	Buildings (Commercial & Residential) Location : Residential (a)&(b) Survey (Khata) Number (s) Extent (Total measurement) current market value	<p>मकान खाता- 578 खेसरा- 5732 तीन रुम का दो मजिल पक्का मकान एक कट्ठा में।</p>		
(iv)	House/Apartments etc. Location----- Survey number (s) Extent (Total measurement) Current market value	<p>1. Adampur, Danapur Patna khatta No.-03, Tauzi No.-5062</p> <p>2. 120159.tt (Under Construction)</p> <p>3. 24,26,020/-</p>		<p>Khatta NO.-1129, Khesra No.-2153 (9 घुर) मकान</p>
(v)	Others			

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I give hereinbelow the details of my liabilities/overdues to Public financial institution and government dues: as on dated :-2019-20

S.No.	Name and address of Bank/Financial institution (s) Department (a)	SBI Vidhan Sabha Patna.	
(a) (i)	Loans from Banks:	100000/- Vehicles. (SBI, Bihar Vidhan Sabha)	
(ii)	Loans from financial institution	NILL	
(iii)	Government dues:-	NILL	
	(a) Bihar Vidhan sabha	NILL	
	(b) Telephone office, Patna	NILL	
	Others	NILL	
(b) (i)	Income Tax including surcharge (Also) indicate the assessment Year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)	I/T Repend (2019-20) PAN NO.-AFHPK0953N AADHAR NO.-343259051248	
(ii)	Wealth Tax (Also indicate the assessment Year upto which wealth Tax return files.)	NILL	
(iii)	Sales Tax (Only in case of proprietary business)	NILL	
(iv)	property Tax	As Per Land Tax	

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